

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 32 OF 2016 & APPEAL NO. 33 OF 2016 &**  
**IA NO. 86 OF 2016**

**Dated: 25<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Jindal Stainless (Hisar) Ltd. ...Appellant(s)**  
**Vs. Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for Appellant(s) : Mr. Amit Kapur  
Ms. Pooja Priyadarshini  
Mr. Devasish Marwah

Counsel for the Respondent(s) : Mr. Saikumar with  
Mr. Nitish Gupta  
Ms. Saumya Saikumar for R.2 & 3

**ORDER**

We have heard learned counsel for the appellant.

List the matter for further hearing on **23.10.2017 at 2.30 p.m.**

**(I.J. Kapoor)**  
**Technical Member**  
Ss/pr

**(Justice Ranjana P. Desai)**  
**Chairperson**